

(Signature)

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD

AT HYDERABAD

Original Application No.1498/94

Dt. of decision 1-7-1996

Between:

V. Simhadrappadu .. Applicant

and

1. Garrison Engineer (P)
D.D. Kalinga, 9, I.R.S.D.
Kancharapalem Post
Visakhapatnam.

2. The Chief Engineer, MES,
Southern Command, Pune
.. Respondents

Counsel for the applicant: Sri Ch. Murali Krishna

Counsel for the respondents Sri N.R. Devaraj, Sr. CGSC

CORAM

Hon'ble Mr. Justice M.G. Chaudhari : Vice Chairman

Hon'ble Mr. H. Rajendra Prasad : Member (A)

JUDGEMENT

(Oral order as per Hon. Mr. Justice M.G. Chaudhari, V.C.)

None present for the applicant. O.A. dismissed.

No order as to costs.

H. Rajendra Prasad
(H. Rajendra Prasad)
Member (A)

01 JUL 96.

M.G. Chaudhari
(M.G. Chaudhari)
Vice Chairman

(Open court dictation)
1st July, 1996

kmv

Ar. M. A. J. M.
Deputy Registrar

To

1. The Garrison Engineer(P)
D.D.Kalinga, 9 I.R.S.D.
Kancharapalem Post, Visakhapatnam.
- 2 The Chief Engineer, MES,
Southern Command, Pune.
3. One copy to Mr. Ch.Murali Krishna, Advocate, CA^T.Hyd.
4. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
5. One copy to Library, CAT.Hyd.
6. One spare copy.

pvm.

⑤ 975/96
I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI
VICE-CHAIRMAN

AND
THE HON'BLE MR. H. RAJENDRA PRASAD :M(A)

Dated: 1-7-1996

ORDER/JUDGMENT

M.A/R.A./C.A.No.

in
O.A.No. 1498/94.

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default

Ordered/Rejected.

No order as to costs.

pvm

